

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

(9) C.P.(IB)-1020(MB)/2019

CORAM:

SHRI M.K. SHRAWAT
MEMBER (J)

SHRI CHANDRA BHAN SINGH
Member (Technical)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.09.2019**

NAME OF THE PARTIES: Srei Equipment Finance Ltd
V/s
Valecha Engineering Ltd

SECTION: 7 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

- 1.The Learned Representatives for both the sides are present.
- 2.Respondent is directed to file Reply and serve a copy on the other side in advance.
Petitioner, if deem fit directed to file Rejoinder before the next date of hearing.
3. By consent matter is adjourned to **17.10.2019.**

Sd/-

CHANDRA BHAN SINGH
Member (Technical)

25.09.2019
Sushil

Sd/-

M.K. SHRAWAT
Member (Judicial)